

**CONSTITUTION OF BENCHES OF HIGH COURT OF JHARKHAND,**

**RANCHI**

**w.e.f. 01.06.2020**

**DIVISION BENCHES**

1.	<b>Hon'ble The Chief Justice &amp; Hon'ble Mr. Justice Sujit Narayan Prasad (Monday to Thursday)</b>	<b>(Whole day)</b>	LPA (Year 2018 onwards), Writ relating to Vires & Validity of Acts, Cases related to Judicial Officers, Company Appeal, Cont. (Cvl.), CMP, cases referred to DB:- <b>Orders, Admission &amp; Hearing.</b> Any matter not assigned before any Hon'ble Division Bench. <b>(Tied up and Assigned matters on Thursday).</b>
2.	<b>Hon'ble The Chief Justice &amp; Hon'ble Mr. Justice Sujit Narayan Prasad (Friday)</b>	<b>(1<sup>st</sup> Half)</b>	<b>W.P. (PIL):-Orders, Admission &amp; Hearing. Tied up &amp; Assigned matters.</b>
3.	<b>Hon'ble Mr. Justice H.C. Mishra &amp; Hon'ble Mr. Justice Rajesh Kumar (Monday to Thursday)</b>	<b>(Whole day)</b>	<b>D. Ref., Cr. Appeal (D.B.) (including u/s 389 Cr.P.C), Acq. Appeal (D.B.) Govt. Appeal (D.B.) W.P.(Cr.), Cr.M.P., W.P. (Habeas Corpus), Cont.(Cr.), Cr. Rev.:- Orders, Admission &amp; Hearing.</b> <b>Cr.Appeal (D.B.) (1996 to 2000):- Hearing (on Bail &amp; in custody).</b> <b>Appeal of convicts who are still in custody (Jail Appeals irrespective of Years).</b> <b>(Tied up and Assigned matters on Thursday).</b>
4.	<b>Hon'ble Mr. Justice Aparesh Kumar Singh &amp; Hon'ble Mrs. Justice Anubha Rawat Choudhary (Monday to Thursday)</b>	<b>(Whole day)</b>	LPA (upto 2017), Commercial Appellate Division, WPT, T.A., Tax Cases , A.C. (D.B), F.A. CMP, Cont. (Cvl.), Cont. (Appl.), CAT matters,- <b>Orders, Admission &amp; Hearing.</b> <b>(Tied up and Assigned matters on Thursday).</b>
5.	<b>Hon'ble Mr. Justice S. Chandrashekhar &amp; Hon'ble Mr. Justice Ratnaker Bhengra (Monday to Thursday)</b>	<b>(Whole day)</b>	<b>Cr. Appl (D.B.) (up to 1995 and 2001 onwards):- Hearing (on Bail &amp; in custody).</b> <b>(Tied up and Assigned matters on Thursday).</b>

## SINGLE BENCHES

1.	Hon'ble The Chief Justice (Friday)	(2 <sup>nd</sup> Half)	Arbitration Matters only u/s 11(6) of Arbitration and Conciliation Act, 1996 :- Orders, Admission & Hearing.
2.	Hon'ble Mr. Justice H.C. Mishra (Friday)	(Whole day)	S.C.L.P., C.R.: - Orders, Admission, Hearing, Tied up & Assigned matters. Cont. (Cvl.), in which Hon'ble Judge is not available.
3.	Hon'ble Mr. Justice Aparesh Kumar Singh (Friday)	(Whole day)	All matters related to Fodder Scam, Tr. Petn. (Cvl.) :- Orders, Adm. & Hearing as well as Tied –up & Assigned matters and Cont. (Cvl.), C.M.P. :- Orders, Adm. & Hearing.
4.	Hon'ble Mr. Justice S.Chandrashekhar (Friday)	(Whole day)	Cr. Rev. (Year 2015 & 2016):- Fresh Filing, Orders, Admission, Stay matters & Hearing as well as tied up and Assigned matters .
5.	Hon'ble Mr. Justice Amitav K. Gupta (Monday to Friday)	(Whole day)	Cr. Rev. (2017 onwards), Acq. Appeal :- Orders, Admission & Hearing Cr. Appeal (S.J.) :- Orders & Admission Cr. Appeal (S.J.) (up to Year 2005, 2008, 2009 and 2011 onwards):-Hearing (Tied up & Assigned matters on Friday).
6.	Hon'ble Mr. Justice Sujit Narayan Prasad (Friday)	(2 <sup>nd</sup> Half)	WPC (Year 2013) :-Fresh Filing, Orders, Admission & Hearing Cont. (C), CMP :- Orders Admission as well as Tied up & Assigned matters.
7.	Hon'ble Mr. Justice Rongon Mukhopadhyay (Monday to Friday)	(1 <sup>st</sup> Half) (2 <sup>nd</sup> Half)	A.B.A. :- Orders & Admission . B.A.:- Orders & Admission . (Tied up & Assigned matters on Friday).
8.	Hon'ble Mr. Justice Ratnaker Bhengra (Friday)	(Whole day)	Cr. Appeal (S.J.) (Year 2010):- Hearing as well as Tied up & Assigned matters.
9.	Hon'ble Mr. Justice Ananda Sen (Monday to Friday)	(Whole day)	Cr. Rev. (Year up to 2013), Cont. (Cr.), Cr.M.P., Cr.Ref.,Tr. Pet.(Cr.), and Criminal Writ matters:-Fresh filing, Orders, Admission, Stay matters & Hearing. (Tied up & Assigned matters on Friday).
10.	Hon'ble Mr. Justice Dr. S.N. Pathak (Monday to Friday)	(1 <sup>st</sup> Half)  (2 <sup>nd</sup> Half)	WPL:-Orders, Fresh Filing, Admission & Hearing.  WPC (up to 2012, 2014 & 2015):- Orders, Fresh Filing, Admission & Hearing. Cont.(C), CMP :-Orders & Admission. (Tied up & Assigned matters on Friday).
11.	Hon'ble Mr. Justice Rajesh Shankar (Monday to Friday)	(Whole day)	WPC (Year 2016 onwards) & CMP including under Article 227 of Constitution of India :- Orders , Fresh Filing , Admission & Hearing., Cont.(C), CMP :-Orders & Admission. (Tied up & Assigned matters on Friday).

12.	Hon'ble Mr. Justice Anil Kumar Choudhary (Monday to Friday)	(Whole day)	All Election petition:- orders, Admission & Hearing. P.C. Act except B.A.:- Orders, Admission, Hearing & Stay matters. All Arbitration matters (except u/s 11(6) of Arbitration and Conciliation Act, 1996), WPC grouping (arising out of Arb. And conciliation Act), Company Petitions, company Appeals (SJ), Suits (arising out of company matters), Testamentary Suits, Probate and letters of Administration matters and Original Criminal Miscellaneous cases (Arising out of Company matters), Cont. (Cvl.), C.M.P. :- Orders, Admission & Hearing. (Tied up & Assigned matters on Friday).
13.	Hon'ble Mr. Justice Rajesh Kumar (Friday)	(Whole day)	Cr. Appeal (SJ), (Year 2006 & 2007):- Hearing as well as Tied up & Assigned matters.
14.	Hon'ble Mrs. Justice Anubha Rawat Choudhary (Friday)	(Whole day)	Cr. Rev. (Year 2014)-Orders, Admission & Hearing Cont. (Cvl.), C.M.P.:- Orders, Admission & Hearing as well as Tied up & Assigned matters.
15.	Hon'ble Mr. Justice Kailash Prasad Deo (Monday to Friday)	(Whole day)	M.A, F.A., S.A., A.C. (SB) & C. Ref.:- Orders, Admission, Hearing & Stay Matters. (Tied up & Assigned matters on Friday).
16.	Hon'ble Mr. Justice Sanjay Kumar Dwivedi (Monday to Friday)	(Whole day)	WPS (Year 2016 onwards):- Fresh Filing, Order, Admission & Hearing. Cont. (C), CMP:- Orders Admission & Hearing. (Tied up & Assigned matters on Friday).
17.	Hon'ble Mr. Justice Deepak Roshan (Monday to Friday)	(Whole day)	WPS (Year up to 2015) :- Fresh Filing, Order, Admission & Hearing. Cont. (C), CMP:- Orders, Admission & Hearing. (Tied up & Assigned matters on Friday).

- Note :-**
1. ALL MOTIONS FOR URGENT/ ORDINARY LISTING OF MATTERS SHOULD BE MADE BEFORE THE BENCH HAVING JURISDICTION TO HEAR SUCH MATTER AS PER ROSTER.
  2. LISTING OF CMP CASES SHALL BE MADE, IN THE COURT OF THE RESPECTIVE HON'BLE JUDGE(S) AGAINST WHOSE JUDGEMENT/ORDER HAS BEEN PASSED IF THE COURT OF HON'BLE JUDGE IS NOT AVAILABLE DUE TO SUPERANNUATION/TRANSFER ETC. THEN IN THAT CASE SUCH CASES WILL BE LISTED IN THE COURT HAVING THE REGULAR ROSTER OR THE CATEGORY IN WHICH THE ORIGINAL ORDER WAS PASSED.
  3. ALL MOTIONS WITH REGARD TO A.B.A. & B.A. MATTERS MAY BE MENTIONED BEFORE HON'BLE MR. JUSTICE RONGON MUKHOPADHYAY.